

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.140
CP/19(AHM)2022

Proceedings under Section 73(4) & 76(2) of Co.Act, 2013

IN THE MATTER OF:

Muljibhai Karamshibhai Patel & Anr
V/s
Aditya Ultra Steel Ltd

.....Applicant

.....Respondent

Order delivered on: 21/12/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Mr. Ravi Pahwa, Ld. Adv.

ORDER

Learned Counsel for the Respondent seeks some time to file the reply. It is to be filed within two weeks.

The matter stands adjourned to 06.03.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Rajeev

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)